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**F. No. 25/1/2016-PRP&P**  
**National Human Rights Commission**  
**(SRO Unit, PRP&P Division)**

Manav Adhikar Bhawan, 'C' Block,  
GPO Complex, INA, New Delhi

Dated : 3 November 2016

**ORDER**

**Subject : Constitution of NHRC Core Group on Trafficking, Women and Children**

The National Human Rights Commission has decided to constitute a Core Group on Trafficking, Women and Children with the following as Members :

- 1. Prof. Vijay Raghavan**  
Dean - Social Protection Office  
Centre for Criminology and Justice, School of Social Work  
Tata Institute of Social Sciences,  
Mumbai
- 2. Shri Bhuwan Ribhu**  
National Secretary  
Bachpan Bachao Andolan  
New Delhi
- 3. Ms. Ruchira Gupta**  
President  
Apne Aap Women Worldwide, India  
Kolkata
- 4. Shri Ajeet Singh**  
Guria Swayam Sevi Sansthan  
Varanasi, Uttar Pradesh
- 5. Dr. Indu Agnihotri**  
Director & Professor  
Centre for Women's Development Studies  
New Delhi
- 6. Ms. Bulbul Das**  
Member  
All India Women's Conference  
New Delhi

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7. **Ms. Kalpana Viswanath**  
Secretary  
JAGORI  
New Delhi

8. **Mr. Azeem ur Rehman**  
General Manager-Coordination & Executive Director (Offg.)  
Bhoruka Charitable Trust  
Jaipur, Rajasthan

9. **Ms. Razia Ismail**  
Convener  
Indian Alliance for Child Rights  
New Delhi

10. **Ms. Dipa Dixit**  
Former Member of NCPCR  
New Delhi

11. **Ms. Vijayalakshmi Arora**  
Director (Development Support & Child Rights)  
CRY – Child Rights and You,  
New Delhi

12. **Ms. Rita Panicker Pinto**  
Executive Director  
Butterflies India  
New Delhi

2. The said Core Group will have the following two as Special Invitees for all its meetings :

1. **Shri Chetan B. Sanghi**  
Joint Secretary  
Ministry of Women & Child Development  
Government of India  
New Delhi

2. **Smt. Chhaya Sharma**  
DIG (Inv.)  
National Human Rights Commission  
New Delhi

3. The Terms of Reference of the constituted Core Group on Trafficking, Women and Children are as under :

- (i) Advise the Commission on issues relating to trafficking, women and children in India. These issues may include both references made by the Commission to the Core Group and any other issues, which the Members of the Core Group consider it appropriate to suggest to the Commission in the light of the relevant provisions of the Protection of Human Rights Act, 1993.
- (ii) Review the existing government policies, laws/rules/orders, etc., relating to trafficking, women and children from the perspective of human rights and make suggestions for changes or their better implementation.
- (iii) Identify gaps in the policy framework and suggest measures to fill the same.
- (iv) Identify best practices on addressing the problem of trafficking and issues concerning women and children in India and abroad and recommend their replication.
- (v) Any other issue which is considered relevant to the subject by the Core Group.

4. The Core Group will meet periodically at regular intervals or as and when deemed necessary, in the Commission, at the convenience of the Members.

5. The participating Members of the Core Group stationed in Delhi shall be entitled to taxi fare and those stationed outside Delhi shall be entitled to TA (economy class air fare plus local taxi fare) for the journey undertaken by them in connection with the Core Group meetings.

(J. S. Kochher)  
Joint Secretary (T&R)

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To :

1. Prof. Vijay Raghavan, Dean - Social Protection Office, Centre for Criminology and Justice, School of Social Work, Tata Institute of Social Sciences, V.N. Purav Marg, Deonar, Mumbai - 400 088.
2. Shri Bhuwan Ribhu, National Secretary, Bachpan Bachao Andolan, L-6, Kalkaji, Delhi - 110019.
3. Ms. Ruchira Gupta, President, Apne Aap Women Worldwide, India, 1, Shasthitala Road, Kidderpore, Kolkata - 700 153.
4. Shri Ajeet Singh, Guria Swayam Sevi Sansthan, S-8/395, Khajuri Colony, Varanasi - 221 002 (Uttar Pradesh).
5. Dr. Indu Agnihotri, Director & Professor, Centre for Women's Development Studies, 25, Bhai Vir Singh Marg (Gole Market), New Delhi - 110 001.
6. Ms. Bulbul Das, Member, All India Women's Conference, 6, Bhagwan Das Road, New Delhi - 110 001.
7. Ms. Kalpana Viswanath, Secretary, JAGORI, B-114, Shivalik Malviya Nagar, New Delhi - 110 017.
8. Mr. Azeem ur Rehman, General Manager-Coordination & Executive Director (Offg.), Bhoruka Charitable Trust (Head Office), 1-Parbhu Dayal Marg, Near Sanganer Airport, Sanganer, Jaipur - 302 029 (Rajasthan).
9. Ms. Razia Ismail, Convener, Indian Alliance for Child Rights, National Secretariat, c/o Women's Coalition Trust, C-37, (Lower GF), Gulmohar Park, New Delhi - 110 049.
10. Ms. Dipa Dixit, Former Member of NCPCR, D-41, Pampost Enclave, New Delhi - 110 048.
11. Ms. Vijayalakshmi Arora, Director (Development Support & Child Rights), CRY - Child Rights and You, 632, Lane No. 3, Westend Marg, Saiad-ul-Ajaib, New Delhi - 110 030.
12. Ms. Rita Panicker Pinto, Executive Director, Butterflies India, U-4, Green Park Extension, New Delhi - 110 016.
13. Shri Chetan B. Sanghi, Joint Secretary, Ministry of Women & Child Development, Government of India, Shastri Bhawan, New Delhi - 110001.
14. Smt. Chhaya Sharma, DIG (Investigation), NHRC, New Delhi.

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Copy for information to:

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- 1. PPS to Chairperson - *separate*
- 2. PSs to All Members - *[Signature]* 3/11/16
- 3. Secretary General
- 4. Registrar (Law) - *[Signature]* 3/11/16
- 5. Joint Secretary (P&A) *[Signature]* 3/11/16
- 6. US (C), US (E & GA), Sr. A.O., DB (M&C), AD (Pub.) *[Signature]* 3/11/16

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